

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH 'GULESTAN' BUILDING NO. 6
PRESCOT ROAD, BOMBAY : 1

Original Application No. 318/96

Thursday the 28th March 1996

CORAM: Hon'ble Shri B.S. Hegde, Member (J)

Bhupendrasingh Hooda

... Applicant

By Advocate Shri P.V. Potbhare

V/s.

The Secretary
Revenue & Forest Department,
Mantralaya, Bombay
Through Presenting Officer
Central Administrative Tribunal
Bench at Bombay!

Principal Chief Conservator
of Forest, M.S. Nagpur.

Shri Naveensingh
C/o Principal Chief Conservator
of Forest, M.S. Nagpur.

... Respondents

By Advocate Shri G.K. Neelkanth.

ORDER (ORAL)

(Per Shri B.S. Hegde, Member (J))

The learned counsel for the applicant has not filed any impugned order. He only states that the impugned transfer order is likely to be passed. Shri G.K. Neelkanth states that the applicant has already been relieved and Shri Navin Singh has taken over the charge. Hence this O.A. has become premature. In the circumstances O.A. is dismissed at the admission stage itself.


(B.S. Hegde)
Member (J)

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